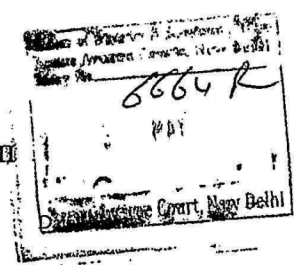


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3/1/23



HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2023

From: The Registrar General,
High Court of Delhi,
New Delhi

To, Dr. Upma Gautam,
Convenor, CJRC, Associate Professor,
GGs Indraprastha University, New Delhi-110078
E-mail: upma@ipu.ac.in

Sub: Permission to invite Mr. Abhinav Pandey, DHJS along with other Judicial Officers to reside over Semi-final rounds of Prof. Christof Heyns School Moot.

Madam,

In continuation to this court's letter No. 4456/DHC/Gaz./G-3/2023 dated 24.05.2023, on the above subject, I am directed to say that your request to grant permission to Mr. Abhinav Pandey, Full Time Secretary (Litigation), DSLSA, Rouse Avenue Court Complex, New Delhi (in diverted capacity) in place of Mr. Harjeet Singh Jaspal, ACMM, Rouse Avenue Court Complex, New Delhi to attend Semi-final rounds of the Moot Court competition on June 4, 2023 (offline) from 9:30 AM to 1 PM has been acceded to and attention of Mr. Abhinav Pandey, DJS may be drawn to Rule 7 of A.I.S. (Conduct) Rules, 1968, which prohibits a Govt. servant from criticizing the Govt. and that he should not make any reference of any pending case.

Yours Sincerely

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

4597-4598
No. _____/DHC/Gaz./G-3/2023

Dated: 29/05/2023

Copy forwarded to the followings for information and necessary action:-

1. The Principal District and Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi with the request to inform Mr. Harjeet Singh Jaspal, DJS accordingly.
2. The Member Secretary, DSLSA, Rouse Avenue Court Complex, New Delhi along with copy of letters dated 17.05.2023 and 24.05.2023 of Dr. Upma Gautam, Convenor, CJRC, Associate Professor, GGS Indraprastha University, New Delhi with the request to deliver the same to Mr. Abhinav Pandey, DJS accordingly.

Judicial Branch

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)

30/05/2023

30/5/2023

At 12:45 P.M

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No. Misc./Trng./RACC/Gaz./2023/ 4643-4652-D

Dated, 30/5/2023

Copy forwarded in continuation to this office endst. No. Misc./Trng./RACC/Gaz./2023/4518-4529-D dated 25th May, 2023 for information and necessary action to:-

1. Sh. Harjeet Singh Jaspal, ACMM, RACC, New Delhi.
2. The Drawing and Disbursing Officer, Central District, THC, Delhi.
3. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
4. P.S. to Ld. Principal Distt. & Sessions Judge-cum-Spl Judge (PC Act) (CBI), RACC, New Delhi
5. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

30.05.23
(Arun Bhardwal)

Officer In-charge (Judicial)/
for Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi